

# Office of the Principal District & Sessions Judge, Deoghar

Deoghar, dated the 9<sup>th</sup> day of April, 2021

## NOTICE

As directed, due to some unavoidable circumstances, the Departmental Examination-2021 of Class-III employees scheduled to be held on 11.04.2021 is postponed till further order.

Let this notice be displayed in the official website of the Civil Courts, Deoghar and on the Notice Board of Civil Courts, Deoghar and Sub-Divisional Civil Courts, Madhupur.

*11/09/21*  
Judge-In-Charge,  
Civil-In-Charge, Deoghar